



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,6th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6012/2018	RAJIB DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR. S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	SC, HIGHER EDU
2	Arb.P./7/2019	PRESTRESSED UDYOG (A UNIT OF BUILDWORTH PVT. LTD.) Versus THE GENERAL MANAGER (WORKS), N.F. RAILWAY AND 3 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH	MR. B SARMAH (R1) SC, NF RLY
3	I.A.(Civil)/1864/2019 in CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus ON THE DEATH OF PURNIMA DEVI	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
4	Crl.Pet./672/2021	ABDUL KADER Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
5	WP(C)/6277/2021	BISWAJIT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG	GA, ASSAM MR. K GOGOI (r-5) MS. P BORAH (r-5) MR. T BARUKIAL (r-5) SC, EDU
6	WP(C)/6675/2021	SUSMITA DAS AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHOUDHURY (SC, APDCL, R-2,3) MR. B SARMA (SC, RAILWAYS, R-1) MR. B DEORI (GA, ASSAM, R-4,7) SC, RAILWAY
7	WP(C)/6702/2021	NOZMUL ISLAM Versus THE STATE BANK OF INDIA AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	
8	WP(C)/381/2022	RAJPUR HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, SEC. EDU. SC, SEBA
9	WP(C)/402/2022	ABHIJIT DAS Versus THE STATE OF ASSAM AND 12 ORS	MR J PAYENG MR D TAYE MR. B HALDAR	SC, APSC SC, PWD
10	WP(C)/1192/2022	ANIMA BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM SC, AG SC, SOIL CONSERVATION DEPTT. SC, FINANCE

11	WP(C)/2079/2022	CHARABARI PABANJYOTI NGO Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
12	WP(C)/2507/2022	ARUN KUMAR MAHATO Versus THE STATE OF ASSAM AND 5 ORS	MR. N N JHA MR. M BERIA MS M SAHOO	GA, ASSAM MS. Z A ASADIA (R-5) SC, GMC
13	WP(C)/3181/2022	SARIFAT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, SEC. EDU. SC, AG (A AND E) SC, P AND R.D. MS. A HUSSAIN MR R ISLAM MS M DEKA SC, TREASURY SC, FINANCE
14	WP(C)/3695/2022	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
15	WP(C)/3872/2022	UTTAM DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR S SARMA	02-09-2022	To	26-10-2022
13)	MR D K DAS	12-09-2022	To	20-09-2022
14)	MR S HOQUE	03-09-2022	To	14-09-2022
15)	MS. B M CHETRI	07-09-2022	To	13-09-2022
16)	MS. D GHOSH	03-09-2022	To	16-09-2022
17)	MR P K KALITA	06-09-2022	To	14-09-2022
18)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
19)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
20)	MR R CHAKRAVORTY	06-09-2022	To	06-09-2022
21)	MR. DITUL DAS	07-09-2022	To	09-09-2022